

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF eWEB UNIV LIMITED

Regd. Office: B-2, Mittal Paradise, Juhu Military Road, Juhu, Andheri (W), Mumbai-400049.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirers, Mr Vimal Anand, Mr Amit Anand, Mr Deepak Anand and Mrs Prem Anand (referred to as the "Acquirers") having their resident at 31/9, East Patel Nagar, New Delhi in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its letter no. CFD/DCR/TO/AG/81037/06 dated November 29, 2006.

This Announcement is in continuation of and should be read in conjunction with the PA published on October 06, 2006 and the Corrigendum to the PA published on December 09, 2006.

1. Name of the Target Company : eWEB UNIV LIMITED
2. Name of Acquirers : MR VIMAL ANAND, MR AMIT ANAND, MR DEEPAK ANAND AND MRS PREM ANAND
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details :
 - a) Date of Opening of the Offer : FRIDAY, DECEMBER 15, 2006
 - b) Date of Closure of the Offer : WEDNESDAY, JANUARY 03, 2007
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 1.50		Rs. 1.50	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares	%	No. of Shares	%
		NIL	NIL	NIL	NIL
3.	Shares acquired by way of MOU or Market Purchases or Preferential allotment	No. of Shares	%	No. of Shares	%
		174300	70.00	174300	70.00
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		49800	20.00	NIL	NIL
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 74700/-		NIL	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		224100	90.00	174300	70.00
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		24900	10.00	74700	30.00

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers; Mr Vimal Anand, Mr Amit Anand, Mr Deepak Anand and Mrs Prem Anand accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer under the Regulations.

Issued by Manager to the Offer on behalf of Acquirers



Chartered Capital And Investment Limited

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Place : New Delhi

Date : 12.01.2007

Contact Person: **Mr. Priyaranjan**